SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No. 2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN INTEZAMIA MASAJID VARANASI

Petitioner(s)

VERSUS

RAKHI SINGH & ORS.

Respondent(s)

Date: 31-10-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s)

Mr. Aditya Sharma, AOR

Mr. Vishnu Shankar Jain, AOR (mentioned by)

Ms. Ruchira Goel, AOR

Mr. Abhishek, AOR

Mr. Amol B. Karande, AOR

Mr. Suvidutt M.S., AOR

Mr. Ashwani Kumar Dubey, AOR

UPON hearing the counsel the Court made the following O R D E R

- 1 Upon being mentioned, taken on board.
- 2 List the Special Leave Petition on 10 November 2022.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (SAROJ KUMARI GAUR) ASSISTANT REGISTRAR